

MANEKA GANDHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

[Translation]

Netaji Subhash Bose Birth Place in Orissa

*2992. SHRI C.D. GAMIT:
SHRI BHARTRUHARI MAHTAB:
SHRI CHANDU LAL AJMEERA:
SHRI RAMKRISHNA BABA PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the birth place of Netaji Subhash Chandra Bose has been declared as a National Monument by the Government;

(b) if so, the steps taken to protect and conserve, the old building at Cuttack in Orissa;

(c) if not, the reasons therefor;

(d) the criterion for declaring a place or building as a national monument;

(e) whether any proposal is pending before the Government to provide financial assistance annually for the upkeepment of the Netaji's birth place;

(f) if so, the details thereof; and

(g) the time by which this proposal is likely to be cleared?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) and (c) The steps taken to protect the house and conserve the building will be ascertained from the State Government.

(d) The criteria for declaring a place or a building as monument of national importance within the meaning of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 is, "any structure, erection or monument" which is of historical, archaeological and artistic interest and which has been in existence for not less than one hundred years.

(e) No, Sir.

(f) and (g) Do not arise.

[English]

Price of Quinine

2993. SHRI ANAND PATHAK: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether the Government have recognised the Cinchona plantation producing Quinine as one of the vital life saving medicines;

(b) if so, whether Cinchona are being planted and grown in the country;

(c) if so, the details thereof, area-wise;

(d) the total production and cost thereof;

(e) the selling price of Quinine during the last three years; and

(f) the name of countries where this medicine is exported and the price realised therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (f) Information is being collected.

[Translation]

Grant to Voluntary Organisations under Norad Scheme

*2994. SHRI CHHATTRA PAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of trades for which grants are being given to Voluntary Organisations under NORAD Scheme;

(b) the details of those States where NORAD scheme is being implemented alongwith the details of funds allocated in this regard, State-wise;

(c) the details of organisations of which proposals have been approved in this regard, State-wise;

(d) the number of voluntary organisations to which funds have been given for training by 'Uttar Pradesh Mahila Kalyan Nigam' on the proposals approved by the Union Government;

(e) whether the Uttar Pradesh Mahila Kalyan Nigam is not allocating funds to voluntary organisations on approved proposals;

(f) if so, the reasons therefor; and

(g) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI UMA BHARATI): (a) to (c) Statements are enclosed.

(d) to (g) Information is being collected from UP Mahila Kalyan Nigam, Lucknow and will be laid on the Table of the House.

Statement

List of Trades Referred to in Part (a) of Lok Sabha Unstarred Question No. 2994 Dated 16th March, 1999

- | | |
|--------------------------------|-----------------------------|
| 1. Beautician | 11. Handloom Weaving |
| 2. Book Binding | 12. Hosiery |
| 3. Banana & Sisel Fibre | 13. Home Science |
| 4. Canteen Management | 14. Honey Production |
| 5. Community Health Worker | 15. House Keeping |
| 6. Computer | 16. Jute Goods Manufacture |
| 7. Consumer Electronics Repair | 17. Laboratory Technician |
| 8. Electronic Asssembly | 18. Lace Making |
| 9. Food Processing | 19. Laces (Hand Made) |
| 10. Hair & Skin Care | 20. Leather |
| | 21. Mushroom Cultivation |
| | 22. Office Management |
| | 23. Radio & TV Training |
| | 24. Rexine Bag Making |
| | 25. Screen Printing |
| | 26. Secretarial Practice |
| | 27. Shoe Making |
| | 28. Soft Toys Making |
| | 29. Typing & Shorthand |
| | 30. Zari Craft & Patch Work |
| | 31. Handicrafts |
| | 32. Tie & Dying |

State-wise Detail of Project Amount Sanctioned and Amount Released During 1998-99 upto 31st Jan., 1999

Sl.No.	State	No. of Project	Amount Sanctioned	Amount Released
1.	Andhra Pradesh	21	4700987	3372761
2.	Assam	2	390280	195100
3.	Bihar	3	676441	552435
4.	Delhi	4	2150000	1262500
5.	Gujarat	1	97766	19748
6.	Haryana	10	2925192	1702570
7.	Jammu & Kashmir	4	502018	409540
8.	Karnataka	6	1173230	656892
9.	Kerala	2	465544	258078
10.	Maharashtra	6	2064417	1261582
11.	Madhya Pradesh	4	1100994	712194
12.	Orissa	14	2749640	1620604
13.	Rajasthan	7	1919500	1201133
14.	Tamil Nadu	2	1122190	665790
15.	Uttar Pradesh	15	3800335	2238484
16.	West Bengal	6	1400800	845800

State-wise Details of Organisation Approved Projects under NORAD Scheme

ANDHRA PRADESH

1. Malini Educational & Development Society, Nellore
2. Ushodaya Mahila Mandli, W.G. Distt.
3. Satyaeyya Educational Society, W.G. Distt.
4. Matushri Mahila Mandli, W.G. Distt.
5. Spandana Mandli, R.R. Distt.
6. Parja Abhuyodaya Sewa Samiti, Chittur
7. Geeta Mahila Mandli, Parkasam Distt.
8. Vinyaka Youth Association, Chittor
9. Adrash Mahila Mandli, Hyderabad
10. Missionary Charitable Minority, Khammam
11. Little Flower Society, Vanasthalipuram
12. Sri Venketeshwara Mahila Mandli, Guntur
13. SPREAD Kurnool
14. Social Action for Social Dev., Mehboobnagar
15. Parents Association for Human Services, Secundrabad
16. Swarajya Sangam, Kurnool

17. Adirasi Sewa Sangam, Bapatla
18. Health Education and Link Programme, Hyderabad
19. Vinaiba Educational Foundation, Prakasam Distt.
20. Seven Style Society, Narsipatanam
21. Sir Kastajeevula Jateeya Sewa Sansthan , Hyderabad

ASSAM

1. Assam apex weavers and Artisans Cooperative federation, Guwahati
2. Pithari Vocational Instt., Navgaon.

BIHAR

1. Smudyak Viklang Vidhva Vardh Dalit Vikas Samiti, Patna
2. Bajikanchal Vikas , Vaishalli
3. Bijiroli Sewa Sang, Patna

DELHI

1. All India Gram Pradhan Sangam, Delhi
2. Delhi Mahila Kalyan Samiti, Delhi
3. Society for employment and carreer consultancy, New Delhi
4. Bhartiya gramini Pichhara Varg Samiti, Delhi

GUJARAT

1. Santok Krups Education Trust, Sabarkantha

HARYANA

1. B.S.A. Education Society,
Pharmana
2. Vedic Shiksha Samiti,
Rohtak
3. Haryana Navyuvak Kala Sangam,
Rohtak
4. Modern Education Society, Manduara
5. Bharti Gram Vikash Evam Siksha Sansthan,
Karnal
6. Bhand Vikas Sang,
Rohtak
7. Gramin Vikas Samiti,
Rohtak
8. Indian Red Cross Society,
Ambala
9. Common Wheel International,
Bhiwani
10. Akhil Bhartiya Sant Hari Das Samaj Seva Sang,
Bahadurgarh

JAMMU AND KASHMIR

1. Crewel Stapple Emb. Worker Ltd.,
Sri Nagar
2. Social Welfare of India Organisation,
Rajuari
3. Muslim Education Trust School,
Rajuari
4. Women's Children Association,
Kargil

KARNATAKA

1. Neha Ashrayar Trust,
Bangalore
2. Shakti Mahila Mandli,
Devanere, Distt. Bangalore
3. Chauhan Ayurvedic Society,
Distt. Bangalore

4. Dr. S. Radha Krishnan Education Society,
Distt. Bangalore

5. Saphalya Kala Samskruthi Vignatta
Vidya Sanga, Bangalore

6. Maitri Mahila Mandli,
Chitradurga

KERALA

1. A.K.G. Memorial Vinita Workers Industrial
Cooperative Society, Alappu
2. Shantigiri Ashram Kaliyercoda,
Thiruvananthapuram

MAHARASHTRA

1. Samuchit Education Society,
Nagpur
2. Gramaya Vikas Yuvak Mandal,
Udgir
3. Prerna Jan Seva Sansthan,
Hingoli Distt Parbani
4. Rashtriya Uthan Samithi,
Nagpur
5. Sanjeevani Medical Training Centre,
Ahmed Nagar
6. Gramin Sikshan Parsar Mandal,
Distt. Nanded

MADHYA PRADESH

1. Chitranshi Siksha Prasar Samiti,
Gwalior
2. Ashram Shanti Niketan Samiti,
Gwalior
3. Shri Ramashankar Siksha Samiti, Madhav Ganj,
Gwalior
4. Veena Vikas Samithi,
Bhopal

ORISSA

1. Holy Home Satya Kuttir,
Keonghar
2. Gandhian Institute of Tech. Advancement,
Kendrapara Distt.
3. Unnayan,
Distt. Mayur Bhanj
4. Kasturba Mahila Samiti,
Dhenkanal
5. Sakshum, Distt. Khurda
6. Orissa Socio-Economic Development,
Bhubaneswar
7. Palishree,
Distt. Cuttack
8. Mahila Unnayan, Patna
Gara Amba - PA da
Distt. Dhenkanal
9. Arun Instt. of Rural Affairs,
Dhenkanal
10. Society for Rural Advancement & Democratic
Humanitarian Action, Dhenkanal
11. Balasore Distt. Narisangha,
Balasore
12. Assn. for Social Reconstructive Activities,
Cuttack
13. Union for Learning, Trg. of Reformative Activities,
Khurda
14. Jaipur Harijan Seva Samiti,
Jaipur

RAJASTHAN

1. Shiksha Vikas Sansthan,
Bharatpur
2. Social Welfare Charitable Trust,
Jaipur

3. Satya Prakash Bharti National Public School
Samiti, Sriganganagar
4. Adarsh Balshikshan Parishad,
Bikaner
5. Sargam Kala Parishad,
Rajsamad
6. Public Seva Samiti,
Sriganganagar
7. Jai Ambe Siksha Samiti,
Jaipur

TAMIL NADU

1. Kavai Mahabir Sangham,
Coimbatore
2. Gandhi Gram Instt. of Rural Health Family
Welfare Trust, Dindigul

UTTAR PRADESH

1. All India Women's Conference,
Saharanpur
2. Rashulpur Latif Nagar Propkari Samiti,
Gram Rashulpur, Lucknow
3. Lohia Public School Samiti,
Lucknow
4. All India Women's Conference,
Saharanpur
5. Akhil Bhartiya Dalit Vikas Evam Mahila Uthan
Sangam, Saharanpur
6. Swati Gramoudyog Sansthan,
Village DEVTOLA,
Distt. Pithoragarh
7. Manav Kalyan Evam Siksha Samiti,
Barabanki
8. Janseva Samiti,
Allahabad
9. Dr. Ambedkar Instt. of Research & Training,
Rampur, Distt. Partapgarh

10. Dr. Vivekanand Gramodyog,
Sahajanpur

11. Manav Seva Sansthan
Lucknow

12. R.D. Memorial Educational Society,
Ghaziabad

13. Society for Human Resource Development,
Pratapgarh

14. All India Women Conference,
Saharanpur

15. R.C. Gramoudyog Sansthan
Sahajanpur

WEST BENGAL

1. Mittal Gore Kishori Bala Databya Chikitsalya,
Midnapur

2. Deulichak Palli Unnanan Samiti,
Midnapur

3. Barbasunderpur Despavan Pragati Sangha,
Midnapur

4. S.C., Tribal & Minority Welfare, Midnapur

5. Durgapur Mahakuma Khadi Mahila Unnayan
Samiti, Birndaban

6. Agardoot, Vill. Kanbatia,
Distt. Howrah

[English]

Institutional Land Charges

2995. SHRI K.P. NAIDU: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the rates for fixing institutional land charges allotted by DDA have been cleared by the Ministry of Finance.

(b) if not, the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) No, Sir. The issue relating to revision of land rates is under the consideration of the Government.

Mineral Water

2996. SHRIMATI RAMA DEVI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "check that bottle of 'safe' mineral water" appearing in the *Times of India* dated February 26, 1999;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto;

(d) whether recently the Government have banned the sale of some such mineral waters in Railways;

(e) the estimated quantity of mineral water to be produced in different sizes of bottles in the country;

(f) the approximately outlay and market value of the product, firms-wise/State-wise;

(g) whether samples have been lifted to check the quality standard of mineral water during the last three years; and

(h) if so, the details thereof and the action taken against the responsible officials?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) to (h) The information is being collected and will be laid on the Table of the House.

Wind up of FCI Depot

2997. SHRI NRIPEN GOSWAMI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government propose to wind up some depots of the Food Corporation of India in Assam;

(b) if so, the details thereof and the reasons therefor;

(c) whether distribution of foodgrains through ration shops in those places is likely to be disturbed; and